

This does not include expenditure on TA/DA of Services Personnel/NCC whole-time officers, who travel on warrants and expenditure on TA/DA of part-time NCC officers and cadets and annual Honorarium/Rank pay of part-time officers, which is shared with the State Governments on 50.50 basis.

2. The audit of expenditure on the Camp is being conducted by the Accountant General, Central Revenue, New Delhi. The audit of transport, petrol, oil and lubricants is being conducted by the Local Audit Officer, Defence Services. The expenditure incurred is reflected in the Appropriation Accounts and the Audit Report, Defence Services, in the normal course.

3. 21 staff cars were moved from the following stations for the Camp duties:—

- (i) Moradabad
- (ii) Ghaziabad
- (iii) Roorkee
- (iv) Agra
- (v) Azamgarh
- (vi) Rewari
- (vii) Sitapur
- (viii) Modinagar
- (ix) Dehradun
- (x) Bhatinda
- (xi) Jullundur
- (xii) Kanpur
- (xiii) Amritsar
- (xiv) Khandwa
- (xv) Ratlam
- (xvi) Jabalpur
- (xvii) Ujjain
- (xviii) Chhattarpur
- (xix) Bhopal
- (xx) Udaipur
- (xxi) Jaipur

4. Taking into account all the relevant factors, it is not considered feasible to impose a ban on bringing NCC staff cars to Delhi from out-stations for purposes of camp duties.

Increase in cost of Insurance Cover on Private and Commercial Vehicles

94. SHRI MANGAL RAM PREMI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that General Insurance Corporation has decided to increase the cost of insurance cover on all categories of private and commercial vehicles from 1st February, 1982; and

(b) if so, the reasons thereof; and

(c) whether the said increase is likely to hit adversely the private owned vehicles to a great extent in these days of inflation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI): (a) Yes, Sir.

(b) Substantial increase in the cost of spare parts and repairs, increase in survey fees and legal charges and higher awards by Tribunals necessitated an increase in the premium rates which had become unrealistic as they had remained unchanged since 1958.

(c) The increase in premium rates is not likely to affect the vehicle owners adversely in relation to the increase in the total operational cost of vehicles.

Uncertainty of Asian Development Banks Loan to India

95. SHRI B. V. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether the chances of India being able to borrow to any significant extent from the Asian Development Bank from next year have become uncertain;

(b) whether it all hangs upon the ADB's ability to put through and increase its capital that has been planned for;

(c) whether it is also a fact that ADB's loan for India mostly depend, on US decision for raising the Bank's capacity by 100—200 per cent;

(d) whether in case the US Government does not increase its loan capacity to the Bank, ADB will not be able to meet India's request for 1983—87 to which it feels entitled by virtue of its circumstances and size;

(e) if so, whether the Asian Development Bank has indicated its final decision to India for not providing the loan; and

(f) if so, the reaction of Indian Government?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) to (d). The increase in the capital of the Asian Development Bank is under discussion and is likely to be finalised before 1983. The Bank's capacity to lend to its member countries will be determined by the overall increase in its capital. It is not correct to say that India's entitlement to borrow hinges on the contribution of any individual member country.

(e) No. On the contrary, Government has been informed that India is entitled to borrow from the Bank.

(f) does not arise.

Involvement of States in Export Strategy

96. SHRI B. V. DESAI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that State Governments will be actively involved in the new export strategy;

(b) whether under the new strategy which is being finalised, Commerce Ministry's representatives have been

asked to visit all the states and discuss the problems faced by the manufactures and the exporting community;

(c) if so, whether all these representatives have submitted their reports to Government after visiting the State concerned; and

(d) if so, what were the main points achieved by the visits of these representatives and in what way the State Governments have been involved in export strategy?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). Yes, Sir.

(c) and (d). Officers of this Ministry have started visiting States and reports are being submitted on their discussions with the officials of these States. Liaison with the State Governments is intended to be a continuous process and the objective is to identify and resolve the problems being experienced and the objective is to identify all possible encouragement for the growth of exports.

Pilot Plant Studies on Instant Tea

97. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that pilot plant studies on instant tea at the Tocklai experimental Station in Jorhat, Assam have been completed; and

(b) if so, the details of the progress made therein?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (b). Research on pilot plant scale is still in progress. The Tea Board is working in close collaboration with research workers of the Calcutta University under the overall supervision of the Director, Tocklai Experimental Station.